

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4655

ANSWERED ON:22.08.2000

RURAL DWELLING UNITS

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;JASWANT SINGH YADAV;M.V.V.S MURTHI;NARESH KUMAR PUGLIA;RAMSHETH THAKUR;SHIVAJI MANE;SULTAN SALAHUDDIN OWASI;VILAS BABURAO MUTTEMWAR

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government have launched recently `Gramin Awaas Yojana` under the PMGY for the benefit of people living below the poverty line;
- (b) if so, the details thereof;
- (c) the funds earmarked for this scheme for each State;
- (d) the criteria being followed to select the beneficiaries;
- (e) whether the percentage of quota of houses has been earmarked for SCs/STs and OBCs;
- (f) the people likely to benefited by this scheme;
- (g) whether the guidelines for this scheme has been finalized and circulated to all the States;
- (h) if so, whether the Government have received proposals from State Governments under the scheme;
- (i) if so, the details thereof and the present status of these proposals;
- (j) the time by which this scheme is likely to be implemented; and
- (k) the number of people are likely to be covered under PMGY during 2000-2001, State-wise?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUBHASH MAHARIA)

(a) & (c): Yes Sir, the Ministry of Rural Development has launched a new Scheme namely Pradhan Mantri Gramodaya Yojana (PMGY-Gramin Awaas) from the current financial year. The Scheme aims at supplementing the existing efforts of the Government of India/State Governments in reducing the shortage of houses for Below

Poverty Line (BPL) families in the rural areas. The statement showing the funds earmarked for this Scheme State-wise is annexed;.

(d) to (f): The beneficiaries are to be selected by the Gram Sabhas from the list of eligible households as per the targets intimated by the Gram Panchayats. The Scheme covers people living BPL in rural areas, belonging to SCs/STs, freed bonded labourers and non-SC/ST categories. At least 60% of the allocated funds shall be spent on provision of houses for Scheduled Casts/Scheduled Tribes and freed bonded labourers..

(g) to (j): The Guidelines for the Scheme have been finalized & circulated to all the States. Proposals from a few States have been received and processed. Accordingly, Finance Ministry was recommended to release the first instalment of allocated funds to these States. Finance Ministry has released 50% of allocated funds to all the States on ad-hoc basis. The Scheme has already gone on stream.

(k): No State-wise targets of beneficiaries have been fixed. However, a total 1.7 lakh houses are expected to be constructed for Below Poverty Line (BPL) families in the rural areas under the Scheme.